

CINEMATOGRAPH (AMENDMENT)  
BILL

AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table of the House the Cinematograph (Amendment) Bill, 1981, as passed by Rajya Sabha.

MR. SPEAKER: Nothing is going on record without my permission.

(Interruptions)\*

12.23 hrs.

COMMITTEE ON THE WELFARE  
OF SCHEDULED CASTES AND  
SCHEDULED TRIBES  
MINUTES

SHRI GIRIDHAR GOMANGO (Koraput): I beg to lay on the Table the Minutes of the First to Twenty-ninth sittings of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

12.24 hrs.

ESTIMATES COMMITTEE

STATEMENTS SHOWING ACTION TAKEN  
BY GOVERNMENT

SHRI S. B. P. PATTABHI RAMA RAO (Rajahmundry): I beg to lay on the Table Hindi and English versions of the following statements:—

(1) Statement showing final replies of Government in respect of recommendations contained in Chapter V of the Third Action Taken Report on the Ministry of Home Affairs—Union Territory of Andaman and Nicobar Islands.

(2) Statement showing final replies of Government in respect of recommendations contained in Chapter V of the Twenty-seventh Action Taken Report on the Ministry of Rural Reconstruction—Survey of Unemployment in Rural Sector.

\*Not recorded.

(3) Statement showing final replies of Government in respect of recommendations contained in Chapter I of the Thirty-seventh Action Taken Report on the Ministry of Agriculture and Irrigation (Department of Irrigation)—Irrigation Facilities.

(4) Statement showing final replies of Government in respect of recommendations contained in Chapter V and Chapter II of the Thirty-eighth Action Taken Report on Ministry of Energy (Department of Power) Power.

12.26 hrs.

ESTIMATES COMMITTEE

FIFTEENTH & SEVENTEETH REPORT AND  
MINUTES

SHRI S. B. P. PATTABHI RAMA RAO (Rajahmundry): I beg to present the following Reports (Hindi and English versions) and the Minutes of the Sitting of Estimates Committee:—

(1) Fifteenth Report on the Ministry of Defence—Resettlement of Ex-Servicemen.

(2) Seventeenth Report on action taken by Government on the recommendations contained in the Thirty-fourth Report of the Estimates Committee (Sixth Lok Sabha) on the Ministry of Agriculture and Irrigation (Department of Rural Development) Rural Employment.

(3) Minutes relating to Tenth Report on Ministry of Railways—Transportation of Essential Commodities.

(4) Minutes relating to Fourteenth Report on the Ministry of Industry (Department of Industrial Development)—Small Scale Industries—Raw Materials and Marketing.

(5) Minutes relating to Fifteenth Report on Ministry of Defence—Resettlement of Ex-Servicemen.

(6) Minutes relating to Sixteenth Report on the Ministry of External Affairs—Overseas Indians in West Asia, Sri Lanka, Malaysia, Burma, Indonesia and Singapore—Part I—West Asia.

(7) Minutes relating to Procedural and General Matters.

12.28 hrs.

## PUBLIC ACCOUNTS COMMITTEE

EIGHTEENTH, THIRTY-EIGHTH, THIRTY-NINTH, FORTY-SIXTH TO FORTY-EIGHTH, FIFTIETH, TO FIFTY-FOURTH REPORTS AND MINUTES RELATING TO PROCEDURAL MATTERS

SHRI SATISH AGARWAL (Jaipur): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:—

(i) Eighteenth Report on Delhi Development Authority (Ministry of Works & Housing).

(ii) Thirty-eighth Report on Reopened, Set-aside and cancelled assessments, Wealth escaping assessments and incorrect computation of Business Income—Ministry of Finance—(Department of Revenue).

(iii) Thirty-ninth Report on Cash assistance for export of Deoiled Rice Bran—Ministry of Commerce.

(iv) Forty-sixth Report on Union Excise Duties—Fortuitous Benefits and Rubber Products—Ministry of Finance (Department of Revenue).

(v) Forty-seventh Report on Lost Property Offices—Ministry of Railways (Railway Board).

(vi) Forty-eighth Report on National Council of Educational Research and Training—Ministry of Education and Culture—(Department of Education).

(vii) Fiftieth Report on Barrettor Lamps and Loading Cans—Ministry of Communications (Department of P & T).

(viii) Fifty-first Report on Income-tax, Wealth Tax and Estate Duty—Ministry of Finance (Department of Revenue).

(ix) Fifty-second Report on Khadi and Village Industries Commission—Ministry of Industry.

(x) Fifty-third Report on Review of Inventory holding patterns in the Military Engineering Services in a Command—Ministry of Defence.

(xi) Fifty-fourth Report on Union Excise Duties—Ministry of Finance (Department of Revenue).

(xii) Minutes of the 1st, 2nd and 24th Sittings of Public Accounts Committee held on 19 August, 20 August and 17 December, 1980 relating to procedural matters.

12.30 hrs.

## COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

### FOURTH REPORT

SHRI P. V. G. RAJU (Bobbili): I beg to present the Fourth Report of the Committee on Absence of Members from the Sittings of the House.

(Interruptions)\*

[Shri Mani Ram Bagri and some other hon. Members then left the House]

\*Not recorded.